

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1456/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Jatalia Global Ventures Ltd.

.....Applicant

Vs.

Gokul Exim Pvt. Ltd.

.....Respondent

Order delivered on 06.12.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Aditya Sharma, Adv.
Mr. Ayush Jain, Adv.

For the Respondent : Mr. Harmanpreet Singh, Adv.

ORDER

Due to paucity of time, matter is adjourned to 11.01.2019.

Goldy Sehgal

Sd/-
**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

